

## RAJYA SABHA

Thursday, the 8th May, 1984|18  
Vaisakha, 1906 (Saka)

The House met at eleven of the clock,  
Mr. Deputy Chairman in the  
Chair.

### ORAL ANSWERS TO QUESTIONS

Residential accommodation provided to  
the Central Government officers in  
Ashoka Hotel

201. SHRI KAILASH PATI MISHRA:  
Will the Minister of TOURISM AND CIVIL  
AVIATION be pleased to state;

(a) the number of officers of the various  
Ministries under the Central Government  
provided with residential accommodation in  
Ashok'a Hotel, New Delhi, at present with  
details regarding the type of accommodation  
provided; normal tariff rate of such rooms,  
rent collected from the officers, if any, and  
the amenities/facilities provided in the rooms;  
and

(b) whether such accommodation is  
provided to these officers as per their  
status?

THE MINISTER OF STATE IN THE  
MINISTRY OF TOURISM AND CIVIL  
AVIATION (PHRI KHURSHEED ALAM  
KHAN):(b) An officer  
of the Ministries Central  
Government has been provided residential  
accommodation in Ashok Hotel, New Delhi.

श्री कैलाशपति मिश्र : उपसभापति  
जी, सवाल पूछा जा रहा है और उस के  
बाद खाली करा कर उत्तर दिया जाता  
है कोई नहीं। मैं एक पूरक प्रश्न पूछना  
चाहता हूँ कि दिल्ली में जितने होटल  
हैं उन के विषय में क्या सरकार पिछले तीन  
साल का विवरण देने के लिए तैयार है  
कि केन्द्रीय सरकार के अधिकारी तीन  
साल के अन्दर आई० टी० डी० सी०  
के होटलों में ठहरे थे, ठहरे थे तो

अलग-अलग कौन कितने दिन ठहरे और  
ठहरे तो उसका टैरिफ रेट पे कितना  
हुआ ?

श्री उपसभापति : यह फिगर तो  
पता नहीं होगी ।

श्री कैलाशपति मिश्र : कल भी मेरा  
ही पहला प्रश्न था, न्यूज छपी हुई है  
अखबार में लेकिन मेरा नाम गायब ।

श्री उपसभापति : अब नाम के लिए  
मैं क्या कहूँ ।

SHRI KHURSHEED ALAM KHAN: This  
information will have to be collected if the  
Hon'ble Member wants it for three years.

श्री कैलाशपति मिश्र : मेरा प्रश्न  
यह है कि पिछले तीन साल के अन्दर  
दिल्ली के अन्दर जितने फाइव-स्टार  
होटल हैं उन में केन्द्रीय सरकार  
के कितने अधिकारी कितने दिनों तक  
ठहरे, अलग-अलग कौन कितने दिन ठहरा  
और टैरिफ रेट उस का पे किया या  
नहीं ?

श्री उपसभापति : इसका जवाब हो  
गया कि यह सूचना अभी नहीं है मंत्री  
जी के पास, आप चाहें तो वह सूचना  
इकट्ठा कर के दे देंगे । दूसरा सवाल  
पूछिए ।

श्री कैलाशपति मिश्र : मेरा यही  
प्रश्न है ।

श्री सुरेश प्रसाद : क्या यह बात  
सही है कि अशोक होटल में अगर  
सरकार के आफीसर नहीं ठहरते तो  
क्या आई० टी० डी० सी० के आफीसर  
उसमें ठहरते हैं, जैसे के० बी०  
कचरू, जो ओ० एस० डी० हैं एम० डी० के,  
एस० बी० समरवाल, रेजीडेंट मैनजर

श्री ए० जे० जसपाल, चीफ क्लर्कल एंड एंटरटेनमेंट एग्जीक्यूटिव और ये लोग जिस कमरे में ठहरते हैं उस का किराया अशोक होटल में है...

(व्यवधान)

श्री उपसभापति : आई० टी० डी०सी० के कर्मचारी हैं होटल के कर्मचारी हैं, वे तो ठहरेंगे ही होटल में ।

श्री सुरज प्रसाद : आप मंत्री जी को जवाब देने देंजिए ।

SHRI KHURSHEED ALAM KHAN: It is the normal practice that the operational staff particularly officers who have to look after the hotels which have to work round the clock are provided accommodation in most of the hotels.

202. (The questioner (Shri Bhagat-ram Manhar) was absent. For answer, vide cols. 39-40 infra).

**Setting tip of an electronic unit in West Bengal by Bharat Electronics Limited**

\*203. SHRIMATI KANAK MUKHERJEE: Will the Minister of DEFENCE be pleased to refer to Unstarred Question 242 given in the Rajya Sabha on the 26th July, 1983 and state the grounds on which the Government of West Bengal had proposed for the setting up of an electronic unit by the Bharat Electronics Limited in Salt area of Calcutta?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): The West Bengal Government had mentioned, *inter-alia*, lack of any major central public sector electronics unit in the State and had indicated the State Government's offer of suitable site and requisite infra-structure for such a Unit.

SHRIMATI KANAK MUKHERJEE: Sir, the infra-structure available in Salt Lake area is complete and hundred acres of land have been earmarked for this and all the necessary things have been done. Our Chief Minister

has written repeatedly to the honourable Prime Minister. Sir, in reply to the letter of our Chief Minister, the honourable Defence Minister had stated that the Salt Lake area could not be considered because it is near the border and so, it is not safe. But, Sir, may I ask; Does not the honourable Minister know that in these days of sophisticated arms and ammunition, nothing will be beyond the reach of any country, the neighbouring countries in case of any trouble with them? In answer to another question, the honourable Defence Minister had stated that instead of choosing the Salt Lake area, they have chosen the Panchkula in Haryana and Kotdwara in Gaihwali in U.P. May I know from the honourable Minister in what way these two areas. Panchkula in Haryana and Kotdwar in U.P., are better and refer? Again, Sir I understand that another site has been chosen for this electronics complex in Rampur in U.P. which is the Industry Minister's constituency and a licence for an electronics complex has been given. This is also a border area near Nepal and Tibet. What are the real reasons for rejecting the proposal of the Government of West Bengal for establishing this electronics complex in the Salt Lake area?

MR. DEPUTY CHAIRMAN: That will do now. Let the Minister reply first.

SHRI R. VENKATARAMAN; Sir, I will give the reasons for choosing Panchkula and Kotdwara. Kotdwara in U.P. is a "No Industry" District and, therefore, it has been chosen. So far as Panchkula is concerned, Haryana has no major Central public sector industry and, therefore, it has been chosen. West Bengal is fairly industrialised. We are committed to the principle of diversification of industries in non-industrial areas and that is the reason why we did it.

MR. DEPUTY CHAIRMAN: You put your second supplementary.

SHRIMATI KANAK MUKHERJEE: Sir, I wish the honourable Minister had stuck to his previous reason that